[17 August, 2000]

RAJYA SABHA

Loans/Grants for Rural Electrification

2588. PROF. M.M. AGAKWAL: Will the Minister of POWER be pleased to state:

(a) the details of loans/grants given to the State for electrification in rural areas of the country during the 9th Plan, State-wise;

(b) the details of the amount for which the proposals were received from the States for the said purpose; and

(c) the steps being taken or proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): (a) to (c) The State-wise

details of the loans/grants given by the Rural Electrification Corporation for electrification of rural areas during the first three years of Ninth Plan under RE Programme are given in the Statement (See below) Rural Electrification Corporation provides loan assistance to the schemes sponsored by the State Electricity Boards/ Power Utilities, provided they are technically feasible and financially viable. The Government of India through REC provides grant assistance for release of single light connection to the rural poor families falling below the poverty line under Kutir Jyd*ti Programme. Disbursement of loans/grants are related to the progress of works undertaken by the States. Recently Government has approved a scheme of providing interest subsidy for electrification of 415 tribal villages and 2440 dalit bastis.

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Statement

State-Wise Loan/Grant Sanctioned during Ninth Plan (1997-98 to 1999-2000)

(Rs.	in	lakns)
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	Loan Amount		K.J. Grant Amount		
SI. Name of States	SanctionDisburse- ment		Sanction	Disburse-	
No.				ment	
1. Andhra Pradesh	69126	60879	1720	1995*	
2. Arunachal Pradesh	3014	3317	130	112	
3. Assam	0	378	88	44	
4. Bihar	883	147	909	806	
5. Goa	478	990	0	C	
6. Gujarat	57941	71387	180	190	
7. Haryana	25357	6613	0	1	
8. Himacha! Pradesh	20735	7835	138	121	
9. Jammu and Kashmir	20908	6933	7	2	
10. Karnataka	114493	64090	3200	3072	
11. Kerala	94302	42929	220	201	
12. Madhya Pradesh	43026	28795	2534	2175	
13. Maharashtra	105338	90809	1160	1120	
14. Manipur	6067	4446	130	130	
15. Meghalaya	10000	10000	156	152	
16. Mizoram	1282	1209	245	246	
17. Nagaland	1666	1649	225	189	
18. Orissa	16638	21063	140	99	
19. Punjab	61421	40110	150	150	
20. Rajasthan	90425	69517	260	227	
21. Sikkim	0	0	70	70	
22. Tamil Nadu	69526	48637	1067	976	
23. Tripura	4034	2081	208	171	

*Includes Rs. 147 lakhs of Grant provided by GOI to RE Cooperative. Sircilla, for Energy Conservation Project (ECP) Project.

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(Rs.	In	lal	k	hs)	Ì

SI. Name of States No	Loan Amount SanctionDisburse- ment		K.J. Grant Sanction	Amount Disburse- ment	
24. Uttar Pradesh	60404	37836	305	153	
25. West Bengal Dadar	0 0	405	339	282	
26. Nagar Haveli		0	1	1	
TOTAL	877064	622055	13582	12691	

Note: Disbursement are sometimes more than sanctions because these are against sanctions of earlier period also.

R and D efforts for energy efficiency

2589. SHRI SANTOSH BAGRODIA: Will the Minister of POWER be pleased to state:

(a) whether there is any need to double R&D efforts to maximize energy efficiency;

- (b) if so, whether any steps have been taken in this regard; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): (a) to (c) Yes, Sir. A number of

ulverized on are involved in promoting R&D efforts for energy conservation. Some of these are Petroleum Conservation Research Association, Central Power Research Institute, Central Fuel Research Institute, Tata Energy Research Institute, National Productivity Council and Energy Management Centre. In addition the Ministry of Power gives subsidies to different utility/implementing agencies spread for implementing pilot projects on power –system audits, load management schemes, development of single phase high voltage distribution system, installation of Amorphous core distribution transformers and different R&D schemes giving effect to energy conservation.

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